

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C)

No(s). 13352/2014

INSHAD ALI

Petitioner(s)

VERSUS

U.P POWER CORPORATION LTD

Respondent(s)

Date : 13/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Ms Heena Dua, Adv.
Mr. Rameshwar Prasad Goyal, Adv.

For Respondent(s)

Mr Amar Deep Sharma, Adv.
Mr. Rakesh Uttamchandra Upadhyay, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has not filed counter affidavit. Be
filed within four weeks as last opportunity.

List again on 25.3.2015.

(RACHNA GUPTA)
Registrar

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.02.17
14:00:27 IST
Reason: